

5 A.B.

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No.665 of 1986

Kanhaiya Lal Applicant

Versus

General Manager, Northern Railway
and Others. Respondents.

Hon.Ajay Johri, A.M.

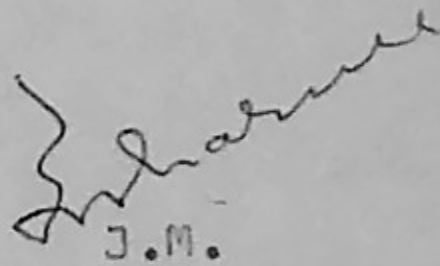
Hon. G.S. Sharma, J.M.

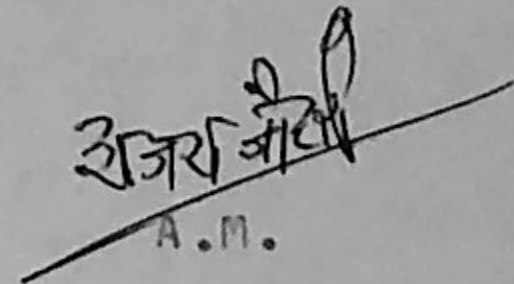
(By Hon.Ajay Johri, A.M.)

No body appears on behalf of the
applicant.

Shri G.P. Singh puts in appearance on
behalf of the respondents.

The case is dismissed in default of
the applicant.


J.M.


A.M.

Dated the 9th Aug., 1988.

RKM